

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 112
IB/1324/ND/2019

IN THE MATTER OF:

Schneider Electric India Pvt. Ltd.

...

Applicant/Petitioner

Vs

...

Respondent

Apex Electro Devices Pvt. Ltd.

Order under Section 9 of IBC.

Order delivered on 15.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Heard the submissions of Learned Counsel for both sides. Learned Counsel for both the sides seek and are granted liberty to file written submissions not more than 4 pages along with the citations relied upon.

Order reserved.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)